

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1843  
ANSWERED ON:02.12.2011  
MSP FOR MINOR FOREST PRODUCE  
Patle Kamla Devi

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government proposes to determine the Minimum Support price (MSP) for Minor Forest Produce of tribals;
- (b) if so, the details thereof;
- (c) whether the Union Government has received proposals from various State Governments including Chhattisgarh to fix the MSP for Minor Forest Produce of tribals;
- (d) if so, the details thereof, State-wise alongwith the follow-up action taken thereon; and
- (e) the funds sanctioned and released and its utilisation reported by the State Governments for procurement of Minor Forest Produce at MSP during each of the last three years and the current year?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS(SHRI MAHADEO SINGH KHANDELA)

- (a) & (b): The Ministry of Panchayati Raj constituted a committee under Chairmanship of Dr. T. Haque to look into among other things aspects of Minimum Support Price, value addition and marketing of Minor Forest Produce. One of the recommendations of the Committee is government intervention in the form of Minimum Support Price for at least 14 main Minor Forest Produces.
- (c): No such proposals have been received from the State Governments including Chhattisgarh to fix the Minimum Support Price for Minor Forest Produce of tribals.
- (d): In view of above reply to part (c), the question does not arise.
- (e): Ministry of Tribal Affairs has not sanctioned and released funds to State Governments for procurement of Minor Forest Produce at Minimum Support Price so far, as the decision on the recommendations of the Committee for the procurement of Minor Forest Produce at Minimum Support Price has not yet been taken.